(1)

श्री राजीव कुमार

Declaration of Assets and Liabilities

Year 2022 – 2023

I, LAXMAN YADAV, son/daughter/wife of LT. DUKHI YADAV aged 47 years, belonging to BIHAR VIDHAN SABHA service and presently working as OFFICE ATTENDENT (DARBAN) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

2256
17/2/23

A. Details of movable assets
(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000	2000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15000	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	HERO HONDA SPLENDER PRO	—	—	—	—
(vi)	Jewellery (give details of weight and value)	—	—	—	—	—
(vii)	Other assets, such as values of claims / interests	GOLD (10 gm) SILVER (100 gm)	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Joint Family	—	—	—	—
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	—	—	—	—	—
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(IV)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(V)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(I) Loans from Banks	BVM SBI	9.00000
	(II) Loans from financial institutions		
	(III) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AFVPY4720M	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1087

Gender :- M (M/F)

Date of Birth :- 1 5 0 1 1 9 7 6 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- OFFICE ATTENDENT (DARBAN)

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- GOPALGANJ

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .....

Name of Employee: LAXMAN YADAV

Place: PATNA

Designation: OFFICE ATTENDENT (DARBAN)

Date: .....

Department: CARETAKER SECTION

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.